

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1046
TO BE ANSWERED ON 26.07.2022**

“COMPENSATION TO DOCTORS WHO DIED DUE TO COVID-19”

1046: SHRI ABIR RANJAN BISWAS:

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- (a) the number of doctors and health workers who have died since March 2020, State-wise;
- (b) whether it is a fact that Government is giving compensation to private doctors who died due to COVID-19 in designated hospitals;
- (c) if so, the details thereof;
- (d) whether Government is considering a memorial structure to honor the sacrifice of doctors and health workers who died due to COVID-19; and
- (e) if so, the details thereof, and if not, reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Government of India maintains data of total cases and deaths due to COVID -19 as reported by States/UTs. As on 23rd July 2022, a total of 5,25,997 deaths due to COVID-19 (including those of doctors and healthcare workers) have been reported in the country. Disaggregated data on deaths due to COVID-19 by profession or otherwise is not maintained centrally.

Under ‘Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Care Workers Fighting COVID-19’ Government of India has provided comprehensive insurance of Rs. 50 lakhs to health care providers including community health workers and private health workers who may have been in direct contact and care of COVID-19 patients and may be at risk of impacted by this or due to accidental death on account of Covid-19 related duty.

Private hospital staff/retired/ volunteer/local urban bodies/contract/daily wage/ad-hoc/outsourced staff requisitioned by states/central hospitals/autonomous hospitals of central/states/UTs, AIIMS & Institute of National Importance (INI)/hospitals of Central Ministries specifically drafted for care of COVID-19 patients are also covered under the PMGKP. The implementation of the schemes is primarily coordinated at State level.

The 'Pradhan Mantri Garib Kalyan Package (PMGKP), insurance scheme for Health Care Workers Fighting COVID-19' has been extended.

Further, in pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, Government of India through National Disaster Management Authority (NDMA) has issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. NDMA has recommended an amount of Rs. 50,000/- as ex-gratia, subject to cause of death certified as COVID-19. The ex-gratia assistance is provided by States from State Disaster Response Funds.
